

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.61 of 2012**

**Dated : 22<sup>nd</sup> March, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**B.S.E.S. Rajdhani Power Ltd.**

**...Appellant (s)**

**Versus**

**Delhi Electricity Regulatory Commission  
.....Respondent(s)**

**Counsel for the Appellant (s) : Mr. J.J. Bhat, Sr. Adv.  
Mr. Mansoor Ali  
Mr. Vishal Anand  
Mr. Rajeev Chowdhary  
Mr. Rishi Narada**

**ORDER**

**Admit.** The Appellant is directed to issue notice to all the Respondents. Dasti service is permitted.

Post the matter on **16.04.2012**

**( Rakesh Nath )  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**mk/sm**